

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 350 of 2019**

**IN THE MATTER OF:**

**Armada Singapore Pte. Ltd** ....Appellant

**Vs.**

**Ashapura Minechem Ltd.** ....Respondent

**Present:**

**For Appellant:** Mr. Sudipto Sarkar, Sr. Advocate with Mr. Siddharth Thacker, Mr. Rohit Gupta and Mr. Adity Panda, Advocates

**For Respondent:** Dr. U.K. Chaudhary, Senior Advocate along with Mr. Rajesh Bohra, Advocate  
Mr. Abhijeet Sinha, Advocate for IRP.  
Mr. Dhruv Gupta, Advocate

**With**

**Company Appeal (AT) (Ins) No. 365 of 2019**

**IN THE MATTER OF:**

**J.P. Morgan Chase Bank N.A** ....Appellant

**Vs.**

**Ashapura Minechem Ltd. & Anr.** ....Respondents

**Present:**

**For Appellant:** Mr. Arun Kathpalia, Sr. Advocate with Mr. Ashish Mukhi and Kamendra Singh, Advocates

**For Respondents:** Dr. U.K. Chaudhary, Senior Advocate along with Mr. Rajesh Bohra, Advocate  
Mr. Abhijeet Sinha, Advocate for IRP.  
Mr. Dhruv Gupta, Advocate

**With**

**Company Appeal (AT) (Ins) No. 439 of 2019**

**IN THE MATTER OF:**

**HDFC Bank Ltd.** ....Appellant

**Vs.**

**Ashapura Minechem Ltd.**

**....Respondent**

**Present:**

**For Appellant: Ms. Niti Jain and Ms. Richa, Advocates**  
**For Respondent: Dr. U.K. Chaudhary, Senior Advocate along with**  
**Mr. Rajesh Bohra, Advocate**  
**Mr. Abhijeet Sinha, Advocate for IRP.**  
**Mr. Dhruv Gupta, Advocate**

**O R D E R**

**22.08.2019:** Parties are allowed to complete the pleadings. Reply Affidavit may be filed by the Respondent(s) within 10 days. Rejoinder, if any, may be filed by the Appellant(s) within 10 days thereafter.

Post these appeals 'for Admission (After Notice)' on **23<sup>rd</sup> September, 2019** within three cases. The appeals may be disposed of on the next date.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

*Akc/Sk*

***Company Appeal (AT) (Ins) Nos. 350,365,439 of 2019***